

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4271

ANSWERED ON:16.04.2001

ALLOCATION OF RADIO SPECTRUM

ANANDRAO ADSUL;ANANTRAO GUDHE;CHANDRAKANT BHAURAO KHAIRE;CHARANJIT SINGH;DR. KIRIT SOMAIYA;JAGMEET SINGH BRAR;RAGHUVANSH PRASAD SINGH;RAM PRASAD SINGH;UTTAMRAO NATHUJI DHIKALE

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) Whether the Government have decided to allocate radio spectrum for the Basic Service Providers (BSPs) providing Wireless in Local Loop (WLL) based mobility on a first cum first serve basis;
- (b) if so, the details thereof including the value of the said spectrum;
- (c) whether the Telecom Regulatory Authority of India (TRAI) and Telecom Commission have made any recommendation regarding the price and process of the allocation of said spectrum;
- (d) if so, the details thereof;
- (e) the names of the companies and their rankings who have applied for spectrum, State-wise; and
- (f) the details of the companies who have got this facility, State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) to (d) The guidelines announced on the subject provide for allocation of a total of not more than 5 MHz spectrum linked with roll out obligations, to a Basic Service provider for Wireless Subscriber Access Systems in local areas/Short Distance Charging Areas (SDCAs) on first come first served basis, subject to co-ordination with existing users. A revenue share of 2% (two percent) of annual Adjusted Gross Revenue earned from Wireless in Local Loop (WLL) subscribers, is payable by service providers as spectrum charges. Telecom Regulatory Authority of India has recommended no separate entry fee for spectrum to be used by them.

(e)&(f) The companies shall be eligible to apply for allocation of spectrum in a SDCA after obtaining licences and installing the Point of Presence thereof in such SDCA. Only the licensed companies holding valid licence are entitled for application and consideration of allocation of spectrum in the designated/ prescribed frequency bands for permitted wireless usages including usage of wireless subscriber access systems in their networks subject to their applications being otherwise complete in all respects.